## FOURTEENTH KERALA LEGISLATIVE ASSEMBLY

## THIRTEENTH SESSION

## BULLETIN - PART II January 17, 2019

No. 603

## **Consolidated List of Official Legislative Business**

A consolidated List of Official Legislative Business transacted during the Thirteenth Session of the Fourteenth Kerala Legislative Assembly is given below:

SI. No.	Title of Bill	Minister -in-charge	Remarks
(1)	(2)	(3)	(4)
1	Laying of Bills Assented	:-	
1.	The Kerala High Court (Amendment) Bill, 2018 (Bill No. 140)	Shri. Pinarayi Vijayan, Chief Minister	The Bill received the assent of the Governor on July 3, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on November 29, 2018 (Act 15 of 2018)
2.	The Kerala Irrigation and Water Conservation (Amendment) Bill, 2018 (Bill No. 139)	Shri. Mathew T. Thomas, Minister for Water Resources	The Bill received the assent of the Governor on July 3, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on November 29, 2018 (Act 16 of 2018)
3.	The A. P. J. Abdul Kalam Technological University (Amendment) Bill, 2018, (Bill No. 145)	Prof. C. Raveendranath, Minister for Education	The Bill received the assent of the Governor on July 3, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on November 29, 2018 (Act 17 of 2018)
4.	The Kerala University (Alternate Arrangement Temporarily of the Senate and Syndicate) Bill, 2018 (Bill No. 150)	Prof. C. Raveendranath, Minister for Education	The Bill received the assent of the Governor on July 3, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on November 29, 2018 (Act 18 of 2018)

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5.		Prof. C. Raveendranath,	The Bill received the assent of the
	Higher Education	Minister for Education	Governor on July 3, 2018. The
	Council (Amendment)		Bill as assented to by the Governor
	Bill, 2018		was laid on the Table by the
	(Bill No. 142)		Secretary on November 29, 2018
			(Act 19 of 2018)
<u> </u>	· ·		(**************************************
6	The Kerala University	Prof. C. Raveendranath,	The Bill received the assent of the
	(Amendment) Bill,	Minister for Education	Governor on July 3, 2018. The
	2018		Bill as assented to by the Governor
1	(Bill No. 134)		was laid on the Table by the
			Secretary on November 29, 2018
<u> </u>			(Act 20 of 2018)
7	The Sree	Prof. C. Raveendranath,	The Bill received the assent of the
	Sankaracharya	Minister for Education	Governor on July 3, 2018. The
]	University of Sanskrit		Bill as assented to by the Governor
	(Amendment)		was laid on the Table by the
	Bill, 2018		Secretary on November 29, 2018
Ŀ <u> </u>	(Bill No. 143)		(Act 21 of 2018)
8.	The Kerala	DR.T.M. Thomas Isaac,	The Bill received the assent of the
	Appropriation (No.3)	Minister for Finance and	1 C
	Bill, 2018	Coir	Bill as assented to by the Governor
	(Bill No. 153)		was laid on the Table by the
			Secretary on November 29, 2018
<u> </u>		-	(Act 22 of 2018)
9.	The Kerala Panchayat	DR. K. T. Jaleel, Minister	The Bill received the assent of the
	Raj (Amendment)	for Local Self	Governor on July 6, 2018. The
١ ٠	Bill, 2018	Governments, Welfare of	Bill as assented to by the Governor
	(Bill No. 136)	Minorities, Wakf and Hajj	was laid on the Table by the
1		Pilgrimage	Secretary on November 29, 2018
		3	(Act 23 of 2018)
10.	The Kerala	DR. K. T. Jaleel, Minister	The Bill received the assent of the
	Municipality	for Local Self	10
	(Amendment)	Governments, Welfare of	Bill as assented to by the Governor
	Bill, 2018	Minorities, Wakf and Hajj	was laid on the Table by the
	(Bill No. 135)	Pilgrimage	Secretary on November 29, 2018
		. • • • • • • • • • • • • • • • • • • •	(Act 24 of 2018)
11.	The Abkari	Shri. T.P. Ramakrishnan.	The Bill received the assent of the
	(Amendment)	Minister for Labour and	
j	Bill, 2018	Excise	Bill as assented to by the Governor
.	(Bill No. 141)		was laid on the Table by the
			Secretary on November 29, 2018
ļ	· · · · · · · · · · · · · · · · · · ·	•	(Act 25 of 2018)
			( 20 01 2010)

(15		3	
12	Cochin Hindu Religious Institution (Amendment) Bill, 2018 (Bill No. 144)	Devaswoms	was laid on the Table by th Secretary on November 29, 201 (Act 26 of 2018)
13.	The Kerala Panchaya Raj (Second Amendment) Bill, 2018 (Bill No. 138)	DR. K. T. Jaleel, Minister for Local Self Governments, Welfare of Minorities, Wakf and Haj Pilgrimage	Governor on July 6, 2018. The
14.	The Kerala Municipality (Second Amendment) Bill, 2018 (Bill No. 137)	DR. K. T. Jaleel, Minister for Local Self Governments, Welfare of Minorities, Wakf and Hajj Pilgrimage	The Bill received the assent of the Governor on July 6, 2018. The
	The Kerala Conservation of Paddy Land and Wetland (Amendment) Bill, 2018 (Bill No. 149)	Shri. E.Chandrasekharan, Minister for Revenue and Housing	The Bill received the assent of the Governor on July 6, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on November 29, 2018 (Act 29 of 2018)
	lls referred to Select C		
MA	f. C. Cerdia Met. Opolitan Transport autho. itv Bill, 2018 Bill N v. 103)	Shri. A.K. Saseendran. Minister for Transport	The Bill was published as Gazette Extraordinary on February 14, 2018 and was introduced in the Assembly on December 11, 2018. The Bill was referred to the Select Committee on December 11, 2018.
W 20	ne K(1 1la Farmers' 'elfare Fund Bill, 118 bill No. 151)		The Bill was published as Gazette Extraordinary on June 1, 2018 and was introduced in the Assembly on December 13, 2018. The Bill was referred to the Select Committee on December 13, 2018.

III. I	III. Bills Passed				
1.	The Kerala	Shri A.C. Maidean	The Bill was published as Gazette		
т.		Shri. A.C. Moideen,			
	Municipality (Third	Minister for Local Self	Extraordinary on November 17,		
	Amendment)	Governments	2018 and was introduced in the		
	Bill, 2018		Assembly on November 28, 2018.		
	(Bill No. 160)		The Bill was referred to the		
			Subject Committee IX on		
			November 28, 2018. The Bill as		
			reported by the Subject Committee		
j .	•		was presented on November 30,		
!			2018. The Bill was considered and		
			passed on December 5, 2018.		
2.	The Kerala Panchayat	Shri. A.C. Moideen,	The Bill was published as Gazette		
	Raj (Third	Minister for Local Self	Extraordinary on November 20,		
	Amendment) Bill,	Governments	2018 and was introduced in the		
1	2018		Assembly on November 28, 2018.		
	(Bill No. 162)		The Bill was referred to the		
	(		Subject Committee IX on		
			November 28, 2018. The Bill as		
1			reported by the Subject Committee		
		1	was presented on November 30,		
	·		2018. The Bill was considered and		
ļ.			passed on December 5, 2018.		
3.	The Kerala Shops and	Shri. T.P. Ramakrishnan,	The Bill was published as Gazette		
J.	Commercial	Minister for Labour and	Extraordinary on November 20,		
	Establishments	Excise	2018 and was introduced in the		
ĺ		Excise			
	(Amendment) Bill,	[	Assembly on November 28, 2018.		
İ	2018		The Bill was referred to the		
1	(Bill No. 163)	· .	Subject Committee VII on		
		•.	November 28, 2018. The Bill as		
			reported by the Subject Committee		
i .			was presented on November 30,		
į .			2018. The Bill was considered and		
		<u> </u>	passed on December 5, 2018.		
4.	The Kerala Police	Shri. Pinarayi Vijayan,	The Bill was published as Gazette		
	(Amendment) Bill,	Chief Minister	Extraordinary on November 21,		
1.	2018		2018 and was introduced in the		
'	(Bill No. 165)		Assembly on November 29, 2018.		
			The Bill was referred to the		
			Subject Committee XIV on		
			November 29, 2018. The Bill as		
İ			reported by the Subject Committee		
			was presented on December 4,		
			2018. The Bill was considered and		
1					
			passed on December 6, 2018.		

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5.	The Calicut University	DR. K. T. Jaleel, Minister	The Bill was published as Gazette
Ι.	(Alternate	for Higher Education	Extraordinary on November 19,
	Arrangement	Welfare of Minorities.	2018 and was introduced in the
	Temporarily of the	Wakf and Hajj Pilgrimage	Assembly on November 29, 2018.
	Senate and Syndicate)		The Bill was referred to the
	Bill, 2018		Subject Committee VI on
	(Bill No. 161)		November 29, 2018. The Bill as
	(Bill 140, 101)		
			reported by the Subject Committee
	-		was presented on December 4,
-		į	2018. The Bill was considered and
			passed on December 6, 2018.
6.	The Kerala Sports	Shri. E.P. Jayarajan,	The Bill was published as Gazette
	(Amendment) Bill,	Minister for Industries,	Extraordinary on November 17,
	2018	Sports and Youth Affairs	2018 and was introduced in the
l .	(Bill No. 159)		Assembly on December 3, 2018.
		,	The Bill was referred to the
		<u> </u>	Subject Committee VI on
			December 3, 2018. The Bill as
			reported by the Subject Committee
			was presented on December 5,
			2018. The Bill was considered and
<u> </u>			passed on December 11, 2018.
7.	The Kerala Fishermen	Smt. J. Mercykutty Amma,	The Bill was published as Gazette
'	Debt Relief	Minister for Fisheries,	Extraordinary on November 24,
	Commission	Harbour Engineering and	2018 and was introduced in the
	(Amendment) Bill,	Cashew Industry	Assembly on December 3, 2018.
	2018		The Bill was referred to the
	(Bill No. 170)	· .	Subject Committee I on December
l			3, 2018. The Bill as reported by
		· '	the Subject Committee was
			presented on December 6, 2018.
			The Bill was considered and
'			passed on December 12, 2018.
8.	The Kerala State	DR. T.M. Thomas Isaac,	The Bill was published as Gazette
υ.	Goods and Services	Minister for Finance and	
			Extraordinary on November 25,
]	Tax (Amendment) Bill,	Coir	2018 and was introduced in the
	2018		Assembly on December 4, 2018.
ĺ	(Bill No. 171)		The Bill was referred to the
			Subject Committee VIII on
			December 4, 2018. The Bill as
1			reported by the Subject Committee
1			was presented on December 6,
1		· ·	2018. The Bill was considered and
	l		
			passed on December 12, 2018.

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9.	The Kerala Appropriation (No.4) Bill, 2018 (Bill No. 173)	DR. T.M. Thomas Isaac, Minster for Finance and Con.	The Bill was published as ( azette Extraordinary on Decembe 10, 2018. The Bill was introduce d in the Assembly on December 12, 2018 and passed on the same d. y.
10.	The Kerala Co- operative Societies (Second Amendment) Bill, 2018 (Bill No. 169)	Shri. Kadaka mpally Surendran, Min. vister for Co-operation, Ton. vism and Devaswoms	The Bill was published as Gazet e Extraordinary on November 2 2018 and introduced in the Assembly on December 4, 2018. The Bill was n ferred to the Subject Commit ee XI on December 4, 2018. The Bill as reported by the Subject Committe e was presented on December 7, 2018. The Bill was considered and passed on December 13, 2018.
IV. I	Bills Published after Ele	venth Session and Pending 1	Bea 'vre the Fourteenth KLA
1.	The Kerala Lok Ayukta (Amendment) Bill, 2018	Shri. Pinarayi Vijayan, Chief Minister	The B, 'll was published as Gazette Extraorth, 'ary on July 20, 2018.
	(Bill No. 156)		1.1-0
2.	The Kerala Fish Auctioning, Marketing and Quality Management Bill, 2018 (Bill No. 157)	Smt. J. Mercykutty Amma, Minister for Fisheries, Harbour Engineering and Cashew Industry	The Bill was public hed as Gazette Extraordinary on No rember 2, 2018
3.	The Kerala Advocates' Welfare Fund ( Amendment) Bill, 2018 (Bill No. 158)	Shri. A.K. Balan, Minister for Welfare of Scheduled Castes, Scheduled Tribes, Backward Classes, Law, Culture and Parliamentary Affairs	The Bill was published as Gazette Extraordinary on November 14, 2018.
4.	The Kerala Shops and Commercial Establishments' Welfare Fund (Amendment) Bill, 2018 (Bill No. 167)	Shri. T.P. Ramakrishnan, Minister for Labour and Excise	The Bill was published as Gazette Extraordinary on November 23, 2018.
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5.	The Madras Hindu Religious and Charitable Endowments (Amendment) Bill, 2018 (Bill No. 168)	Shri. Kadakampally Surendran, Minister for Co-operation, Tourism and Devaswoms	The Bill was published as Gazette Extraordinary on November 23, 2018.
6.	The Kerala Jewellery Workers' Welfare Fund (Amendment) Bill, 2018. (Bill No. 172)	Shri. T.P. Ramakrishnan, Mini ster for Labour and Excis ?	The Bill was published as Gazette Extraordinary on November 30, 2018.

V.K. BABU PRAKASH, SECRETARY.